

(a) whether the Union Government have received any complaints against the Railway employees with regard to accepting large amount of bribe in connivance with porters and touts for loading Scooter/Motor Cycles in train and while booking the luggage at New Delhi Railway Station; and

(b) if so, the details thereof and the steps taken by the Government in this direction to punish the employees involved in corruption?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

Purchase of Material by BALCO

1279.DR. MAHANT CHARAN DAS: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Head Quarter of BALCO is located in Delhi;

(b) the value of material purchased by the BALCO, KORBA during the last three years; and

(c) the value of purchases made from the subsidiaries of the BALCO for the above period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) Yes, Sir.

(b) The value of material purchased by Bharat Aluminium Co. Ltd. (BALCO) during the last three years is given below :-

(In Rs. lakhs)

1995-96	21187
1996-97	24806
1997-98	27763

(c) There is no subsidiary of BALCO. However, the year-wise value of purchases made from ancillary units of BALCO during the last three years are :-

(In Rs. lakhs)

1995-96	373
1996-97	440
1997-98	456

[English]

Repair of Govt. Houses

1280.SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether huge amount is being spent by CPWD in carrying out major repairs in the Government Quarters in Delhi;

(b) whether the Government houses in Delhi are not more than 30-40 years old;

(c) if so, the reasons for the necessity to undertake major repair works therein;

(d) whether there is any proposal to inquire into the use of substandard material in the construction of Government Quarters by the Vigilance unit of the Ministry; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir. Amount spent in carrying out repairs to Government houses in Delhi is as per approved yardstick and norms to keep the houses in livable condition.

(b) Large number of Government houses in Delhi are more than 30-40 years old .

(c) No comments in view of reply at (a) & (b) above.

(d) Substandards material is not used in construction of Govt. houses and as such question of inquiry does not arise. Inquiry is ordered in case of specific complaints.

(e) No comments in view of reply at (d) above.

[Translation]

Construction of Under/over Bridge

1281.SHRI SUSHIL CHANDRA VARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the railway crossing near the Sehor (Western Railway) railway station has to be closed for a long duration due to the heavy rail traffic :

(b) if so, whether there is any possibility to construct over/under bridge at above place: and

(c) if so, the detail thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF